

(P)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 749/1997

1. Sulekh Yadav aged about 38 Yrs., S/o. Shri Hajari Lal Yadav, R/o. 301/6, C.R.W.S. Colony, Nishadpur, Bhopal.
2. K.P.S. Malik, aged about 42 Yrs., S/o. Shri Kabul Singh, R/o. 314/2, C.R.W.S. Colony, Nishadpura, Bhopal.
3. S.K. Shrivastava, aged about 30 Yrs., S/o. Shri R.K. Shrivastava, R/o. E/8/39, Bharat Nagar, Arera Colony, Bhopal.
4. Arun Singh, aged about 29 Yrs., S/o. Shri L.B. Singh, R/o. H.No. 2, Tagore Nagar, Bhopal.

... Applicants

Versus

1. Union of India,
Thr: the Secretary,
Ministry of Railway,
New Delhi.
2. General Manager,
Central Railway, Mumbai.
3. Chief Mechanical Engineer,
Central Railway, C.S.T.,
Mumbai.
4. Chief Workshop Manager,
Coach Repair Workshop,
Central Railway, Bhopal.
5. B.P. Singh (S.S.E.).
6. C.S. Gupta, (S.S.E.).
7. R.S. Tanwar (S.E.).
8. A.R.P. Kurup (S.E.).

Respondents No. 5 to 8, R/o. Bhopal
C/o. Chief Workshop Manager, Coach
Repair Workshop, Central Railway,
Bhopal (M.P.).

... Respondents

Counsel :

Shri S.Paul for the applicants.

Shri S. Yadav for the respondents No. 1 to 4.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

O R D E R (Oral)
(Passed on this the 6th day of February 2003)

The learned counsel for the applicant submits that he has no instruction from his clients. In view of the fact that the applicant's lawyer has no instruction, this original Application is dismissed for non-prosecution.

Cribbingow

(R.K. UPADHYAYA)
MEMBER (A)

N.N. Singh
(N.N. SINGH)
VICE CHAIRMAN

पूछोक्तन से ओ/व्या..... जवलपुर, दि.....
 पतिविविधि उच्चो विवि..... जवलपुर, दि.....
 (1) सचिव, उच्च न्यायालय दादा पुराने दादा, जवलपुर
 (2) उच्चो विवि/विविधि, दु..... के काउंसल S. paul, D.L.L
 (3) उच्चो विवि/विविधि, दु..... के काउंसल S. yadav - D.L.L
 (4) उच्चो विवि/विविधि, दु..... के काउंसल S. yadav - D.L.L
 सूचना एवं आदरश्यक कानूनी दंड

185uecl
on 10.2.03
BG